

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 710
TO BE ANSWERED ON 14.12.2018

Forest Land

710. SHRI RAJESHBHAI CHUDASAMA:
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of actual forest land and that encroached by people in the country during the last three years and the current year, State-wise;
- (b) whether any complaint has been received from Karnataka regarding such encroachment by a community;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether any special scheme is being implemented for the States, having less forest land to bring them at par with national average; and
- (e) if so, the details and the estimated amount likely to be spent in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) (b) & (c) The forest and tree cover in the country is assessed by Forest Survey of India Dehradun. As per the latest State Forest Report (ISFR), 2017 the forest and tree cover in the various States/UTs is given as the Annexure -I.

As per the data received from various States/UTs the forest land encroached upon in the various States is as per the Annexure-II.

The control and management of forest land rest with the State Government. The Ministry has written a letter to State/ UTs Government to remove encroachment and ensure that no further encroachment takes place as per the existing acts/rules

- (d) & (e) The National Forest Policy aims at maintaining one-third of the total land area of the country under forest cover. Various schemes are launched by the State/UTs Government to increase the forest cover in the respective State/UTs to bring forest area in the state at par with national average.

In order, to increase the forest cover in the country, afforestation programmes are taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Green India Mission (GIM), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP) which from 2015-16 has been amalgamated as the Watershed Development Component of the “Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)” and under Compensatory Afforestation Fund Management and Planning Authority (CAMPA).

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY OF PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 710 DUE FOR 14.12.2018 REGARDING FOREST LAND ASKED BY SHRI RAJESHBHAI CHUDASAMA AND SHRI S.P. MUDDAHANUME GOWDA.

(AREA IN SQUARE KM)

State	Geographic Area	Total Forest cover as per ISFR-2017	Total Tree cover as per ISFR-2017	Total Forest and Tree cover as per ISFR -2017
Andhra Pradesh	162968	28,147	3,753	31,900
Arunachal Pradesh	83743	66,964	807	67,771
Assam	78438	28,105	1,496	29,601
Bihar	94163	7,299	2,263	9,562
Chhattisgarh	135192	55,547	3,833	59,380
Delhi	1483	192.41	113	305.41
Goa	3702	2,229	323	2,552
Gujarat	196244	14,757	8,024	22,781
Haryana	44212	1,588	1,415	3,003
Himachal Pradesh	55673	15,100	822	15,922
Jammu & Kashmir	222236	23,241	7,815	31,056
Jharkhand	79716	23,553	2,922	26,475
Karnataka	191791	37,550	5,713	43,263
Kerala	38852	20,321	2,959	23,280
Madhya Pradesh	308252	77,414	8,073	85,487
Maharashtra	307713	50,682	9,831	60,513
Manipur	22327	17,346	220	17,566
Meghalaya	22429	17,146	657	17,803
Mizoram	21081	18,186	467	18,653
Nagaland	16579	12,489	379	12,868
Odisha	155707	51,345	3,993	55,338
Punjab	50362	1837	1,622	3,459
Rajasthan	342239	16,572	8,266	24,838
Sikkim	7096	3,344	35	3,379
Tamil Nadu	130060	26,281	4,671	30,952
Telangana	112077	20,419	2,669	23,088
Tripura	10486	7,726	215	7,941
Uttar Pradesh	240928	14,679	7,442	22,121
Uttarakhand	53483	24,295	767	25,062
West Bengal	88752	16,847	2,136	18,983
A&N Islands	8249	6,742	35	6,777
Chandigarh	114	21.56	10	31.56
Dadra & Nagar Haveli	491	207	30	237
Daman & Diu	111	20.49	10	30.49
Lakshadweep	30	27.10	2	29.10
Puducherry	490	53.67	27	84.67
Grand Total	32,87,469	708273	93,815	802088

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY OF PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 710 DUE FOR 14.12.2018 REGARDING FOREST LAND ASKED BY SHRI RAJESHBHAI CHUDASAMA AND SHRI S.P. MUDDAHANUME GOWDA.

(Forest area encroached in State/UTs as per report received from State/UTs)

S. No.	Name of States/UTs	Area of Encroachment (in ha.)	As on Date
1	Andhra Pradesh	1690.72	31.03.2016
2	Bihar	132.21	31.03.2015
3	Chhattisgarh	19330.64	31.01.2016
4	Gujarat	34791.00	19.03.2011
5	Goa	Nil	25.02.2013
6	Haryana	520.00	31.03.2016
7	Himachal Pradesh	2339.02	31.03.2016
8	Jharkhand	26496.00	07.08.2017
9	Jammu & Kashmir	10279.28	31.03.2017
10	Karnataka	82734.81	31.03.2017
11	Kerala	7801.10	31.03.2017
12	Madhya Pradesh	534717.28	31.03.2016
13	Maharashtra	67012.56	31.03.2016
14	Odisha	78505.08	22.07.2011
15	Punjab	8175.31	31.03.2017
16	Rajasthan	10839.76	31.03.2017
17	Tamil Nadu	15041.57	31.03.2017
18	Telangana	3056.00	31.03.2017
19	Uttar Pradesh	23954.41	31.03.2017
20	Uttarakhand	9534.10	13.12.2017
21	West Bengal	10214.80	31.03.2016
22	Arunachal Pradesh	58636.13	31.03.2016
23	Assam	317215.39	17.03.2015
24	Manipur	6726.51	31.03.2017
25	Meghalaya	9378.00	12.03.2011
26	Mizoram	11408.16	28.11.2017
27	Nagaland	2479.96	31.03.2017
28	Sikkim	2817.21	31.03.2016
29	Tripura	6.77	08.08.2014
30	A & N Islands	4068.69	31.03.2016
31	Chandigarh	14.00	03.08.2017
32	D&N Haveli	614.40	31.03.2013
33	Daman & Diu	87.83	28.09.2010
34	Lakshadweep	Nil	28.08.2010
35	Delhi	629.51	11.04.2012
36	Puducherry	Nil	21.10.2010
TOTAL		1361248.21	